

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:946

ANSWERED ON:30.07.2010

CONSTRUCTION OF TTMC AT KENGERI IN BANGALORE

Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the BMTC of Karnataka is implementing the project "Construction of TTMC at Kengeri in Bangalore" under the JNNURM in September 2008;

(b) if so, whether the fourth instalment of Rs. 185 lakhs is yet to be released by the Union Government of the Government of Karnataka for this purpose;

(c) if so, the main reasons for delay in releasing the amount; and

(d) the time by which the amount is likely to be released to the Government of Karnataka?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes Madam.

(b) to (d): Yes Madam. The 4th and final installment of Additional Central Assistance (ACA) would be released only after successful implementation of all the reforms which were committed to be achieved as per timelines agreed to in the original Memorandum of Agreement. The State Government of Karnataka has not achieved some of the state level/ Urban Local Bodies (ULBs)/ Optional level reforms such as Transfer of Water supply, E-Governance, Property Tax collection efficiency, 100% cost recovery- water supply and Solid Waste Management, Earmarking 25% land for Economically Weaker Section (EWS)/Lower Income Group (LIG) housing and Administrative reforms as per committed timelines.